NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.61/ 2017	-	Admission	621A	Dusters Total Solutions Services Pvt. Ltd.

SL.	NAME (IN CAPITAL)	•	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

The matter is taken up today. For passing order on the withdrawal memo, it is listed today. PCS has already filed memo for withdrawal.

Memo is recorded.

Petition is dismissed as withdrawn vide separate orders.

MEMBER (J)

MEMBER (T)